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Monday,
6th December, 2021
15 Agrahayana, 1943 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

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RAJYA SABHA

Monday, the 6th December, 2021/15 Agrahayana, 1943(Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my senior colleague, Shri Pralhad Joshi, I lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957, a copy each (in English and Hindi) of the following Notifications of the Ministry of Coal :-

- (1) G.S.R. 546 (E), dated the 9th August, 2021, publishing the Colliery Control (Amendment) Rules, 2021.
- (2) G.S.R. 717 (E), dated the 4th October, 2021, publishing the Mineral Concession (Amendment) Rules, 2021.

[Placed in Library. For (1) and (2) See No. LT-5314/17/21]

Report and Accounts (2020-21) of the KIOCL Limited, Bengaluru, Karnataka and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फगनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Forty-fifth Annual Report and Accounts of the KIOCL Limited, Bengaluru, Karnataka for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5325/17/21]

Report and Accounts (2020-21) of International Centre for Drinking Water Quality, Kolkata and related papers

जलशक्ति मंत्रालय में राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of International Centre for Drinking Water Quality (now National Centre for Drinking Water, Sanitation and Quality), Kolkata, for the year 2020-21, and the Audit Report thereon.
- (b) Review by Government on the working of the above Centre, for the year 2020-21.
- (c) Review by Government on the working of the above Centre, for the years 2018-19 and 2019-20.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (c) above.

[Placed in Library. See No. LT-5134/17/21]

Notifications of the Ministry of Housing and Urban Affairs

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): महोदय, मैं भूमिगत रेल (संकर्म-सन्निर्माण) अधिनियम, 1978 की धारा 32 की उप धारा (2) के अधीन आवासन और शहरी कार्य मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) S.O. 3956 (E), dated the 24th September, 2021, amending Notification No. S.O. 2731 (E), dated the 20th October, 2014 to substitute certain entries in the Original Notification.
- (2) S.O. 4447 (E), dated the 26th October, 2021, adding certain metro alignment in respect of the metropolitan area of Surat, as specified therein, to the Schedule of the Metro Railways (Construction of Works) Act, 1978.

[Placed in Library. For (1) and (2) See No. LT-5391/17/21]

Reports (2020-21) of the Polavaram Project Authority, Hyderabad and NMCG, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI BISHWESWAR TUDU): Sir, I lay on the Table, a copy each

(in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Polavaram Project Authority, Hyderabad, for the year 2020-21.
- (b) Review by Government on the working of the above Authority.
- (ii) Annual Report of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2020-21.

[Placed in Library. For (i) and (ii) See No. LT-5392/17/21]

Report and Accounts (2020-21) of the Haj Committee of India, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI JOHN BARLA): Sir, I lay on the Table, under sub-section (4) of Section 34 of the Haj Committee Act, 2002, a copy each (in English and Hindi) of the following papers:-

- (a) Administrative Report of the Haj Committee of India, Mumbai, for the year 2020-21.
- (b) Annual Accounts of the Haj Committee of India, Mumbai, for the year 2020-21, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-5393/17/21]

...(Interruptions)...

MR. CHAIRMAN: Please do not talk to each other across the Table. If you have any work, please go there and do it.

REPORT OF THE DEPARTMENT- RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRI ABDUL WAHAB (Kerala): Sir, I present the 309th Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry on "Electric & Hybrid Mobility - Prospects and Challenges in Automobile Industry".

**REPORTS OF THE DEPARTMENT- RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRI K. J. ALPHONS (Rajasthan): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on External Affairs:-

- (i) Tenth Report on 'India and Bilateral Investment Treaties'; and
- (ii) Eleventh Report on the Action Taken by the Government on the Observations/Recommendation contained in its Eighth Report on the Demands for Grants of the Ministry of External Affairs for the year 2021-22.

STATEMENTS BY MINISTERS

MR. CHAIRMAN: Now, Statements by Ministers. Shri Pankaj Chaudhary, not present. General (Retd.) V.K. Singh.

Status of implementation of recommendations contained in the Two Hundred and Fifty-First, Two Hundred and Sixty-Third, and Two Hundred and Seventy-Sixth Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.) V.K. SINGH): Sir, I rise to lay the following Statements regarding:—

- (i) Status of implementation of recommendations contained in the Two Hundred and Fifty-first Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the Demands for Grants (2017-18) of the Ministry of Civil Aviation.
- (ii) Status of implementation of recommendations contained in the Two Hundred and Sixty-third Report of the Department-related Parliamentary Standing Committee

on Transport, Tourism and Culture on the Demands for Grants (2018-19) of the Ministry of Civil Aviation.

(iii) Status of implementation of recommendations contained in the Two Hundred and Seventy-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the Demands for Grants (2020-21) of the Ministry of Civil Aviation.

RESIGNATION BY MEMBER

MR. CHAIRMAN: Hon. Members, I have to inform that I have received a letter dated 2nd December, 2021 from Dr. Banda Prakash, Member representing the State of Telangana, resigning his seat in the Rajya Sabha with effect from 4th December, 2021. He called on me and discussed with me. He has done it voluntarily and I have accepted his resignation from the said date.

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri Ram Nath Thakur, Leader of the Janata Dal (United) Party in Rajya Sabha stating that Dr. Mahendra Prasad is admitted in Apollo Hospital, New Delhi and is undergoing treatment there. He is unable to attend the entire 255th Session of the Rajya Sabha but as he is not in a position to sign his leave of absence, Shri Ram Nath Thakur has requested that leave of absence may be granted to Dr. Mahendra Prasad on medical grounds from 29th November, 2021 to 23rd December, 2021, that is, entire 255th Session of the Parliament.

Does he have the permission of the House to remain absent from *all* meetings of the House from 29th November, 2021 to 23rd December, 2021 in the ongoing 255th Session of Rajya Sabha?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

REGARDING NOTICES ON NAGALAND FIRING ISSUE AND OTHER ISSUES

MR. CHAIRMAN: Yes, Mr. Muraleedharan, what were you saying?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, the hon. Finance Minister has written a letter to you requesting you to allow me to lay the Statement in the name of Shri Pankaj Chaudhary.

MR. CHAIRMAN: As per the list that I have, Shri Pankaj Chaudhary is to make a Statement so far. I will see that letter. I have not yet received it.

Hon. Members, I have received notices from some hon. Members for raising issues under Rule 267. I have not permitted them. I have also received notice for raising issue under Rule 167. I have to examine and consider that. Then, before we go to Zero Hour, the LoP wants to say something.

PROF. MANOJ KUMAR JHA (Bihar): Sir, my Rule 267 notice is on Nagaland firing issue.

MR. CHAIRMAN: Please, I have called the LoP.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, I wish to speak on the Nagaland firing issue. There has been a very serious and most tragic development in which six innocent civilians were killed on 4th December, 2021 by security forces in the area of Tiru, in Mon District of Nagaland, mistaking them for militants. This horrific oversight led to clashes with security forces resulting in reportedly death of eight more civilians and one security personnel. Sir, the matter is very horrendous. We demand a Statement from the Minister of Home Affairs on it in the House today only. As it is a very serious matter, I request you to direct the Minister to make a Statement today only. ..(*Interruptions*)..

MR. CHAIRMAN: I am coming to that. ..(*Interruptions*).. First let me complete. You have made a request. The Government wants to respond. I will allow them also. Meanwhile, there are some more Members, Prof. Manoj Jha, Shri Venugopal and others, who have also given notice. As the matter is sensitive and the issue has been raised by the Leader of the Opposition, I am not allowing others to further add to this.

Moreover, I had a talk with the Defence Minister and the Home Minister also. The Home Minister has written to me saying that he will definitely make a Statement today afternoon. After that, if further clarification is required by any Member, he will be permitted to raise the same. This issue is very serious, very unfortunate and very sensitive also. So, let us keep the sensitivity and, at the same time, the seriousness of the issue in mind and then move accordingly.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, I just wanted to confirm what he has said. He has said that it is a very serious issue. The Government is seized of the matter and the hon. Minister will make a detailed Statement in the afternoon.

MR. CHAIRMAN: Now, Shri Brijlal ji. Your Zero Hour notice is on demand for establishment of mango processing plants. ..(*Interruptions*).

SHRI DEREK O'BRIEN (West Bengal): Sir, what about the 12 MPs who have been suspended? ..(*Interruptions*)..

MR. CHAIRMAN: It has been discussed. ..(*Interruptions*).. No, please. ..(*Interruptions*).. Mr. Derek, you can't speak as you like. ..(*Interruptions*)..

SHRI DEREK O'BRIEN:*

श्री संजय राउत: *

श्री संजय सिंह: *

MR. CHAIRMAN: This will not go on record. ..(*Interruptions*).. You want to hurt the Zero Hour. ..(*Interruptions*).. This is not the way. ..(*Interruptions*).. I am not going to do it under duress, under pressure. ..(*Interruptions*).. Nothing is going on record. You want to harm Zero Hour. You want to deny the Members from raising important issues. ..(*Interruptions*).. These are very important issues. ..(*Interruptions*)..

श्री संजय राउत: *

*Not recorded.

श्री संजय सिंह: *

MR. CHAIRMAN: This is not going on record. ..(*Interruptions*).. I am not hearing it also because it has been raised a number of times and answered. ..(*Interruptions*).. Brijlal ji, Zero Hour. ..(*Interruptions*).. Zero Hour, please. ..(*Interruptions*).. I have called Mr. Brijlal. ..(*Interruptions*).. The House is adjourned sacrificing Zero Hour public issues because some people are not cooperating, and it will meet at 12 noon.

The House then adjourned at ten minutes past eleven of the clock.

*The House reassembled at twelve of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

ORAL ANSWERS TO QUESTIONS

MR. DEPUTY CHAIRMAN: Question Hour. ...(*Interruptions*)... Question Hour. ...(*Interruptions*)... माननीय सदस्यगण, मेरा आपसे आग्रह है कि Question Hour हाउस की property है, इसको चलने दें। ...(**व्यवधान**)...आप शांति बनाये रखें, यह हाउस की property है। कृपया वेल में न आएं। माननीय संजय सिंह जी और आप सब अपनी सीट पर जाएं। ...(**व्यवधान**)... माननीय संजय सिंह जी, कृपया अपनी सीट पर जाएं। आपसे आग्रह है कि अपनी सीट पर जाएं। ...(**व्यवधान**)... Question No.76. ...(*Interruptions*).. Question No.76. Shri Bikash Ranjan Bhattacharyya. ...(*Interruptions*)... Shri Bikash Ranjan Bhattacharyya is not present. ...(*Interruptions*)...

*76. [*The Questioner was absent.*]

Iron ore mining at Surjagad forest area

*76. SHRI BIKASH RANJAN BHATTACHARYYA: Will the Minister of MINES be pleased to state:

(a) whether iron ore mining at Surjagad forest area of Gadchiroli district, Maharashtra was implemented considering the social, environmental, economic and cultural impact assessment in that region;

*Not recorded.

- (b) whether the mining project report was placed for public notice as per Maharashtra Gram Panchayat Act, 1959 and other various local Acts;
- (c) whether any objection was faced from the locals or Gram Sabha or any local tribal communities;
- (d) whether the lease agreement is in violation of Mines and Minerals Act, 1957 or Forest Conservation Act, 1986; and
- (e) whether any objection or sit-in agitation by the Madiya tribal people and Gram Sabhas is being made?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) to (e) A Statement is laid on the Table of the House.

Statement

(a) As per the information provided by the State Government of Maharashtra, the environmental impact assessment study and environmental management plan for 3.0 MTPA iron ore production was prepared by taking into consideration the social, environmental, economical and cultural aspects. The same was placed before locals/public during the public hearing held on 12.07.2005. On the basis of the said report, Ministry of Environment, Forest & Climate Change has granted Environmental Clearance for the project.

(b) Yes, Sir. Govt. of Maharashtra has informed that the mining project for 3.0 MTPA iron ore production report was placed for the public notice at gram panchayat and zillaparishad levels as per Environment Impact Assessment Notification, Gram Panchayat Act and other local Acts.

(c) Govt. of Maharashtra has informed that the district authority of the State Government denies any objection from local or Gram Sabhas or any local tribal communities at the time of sanctioning of the project.

(d) No, Sir. Govt. of Maharashtra has informed that the lease deed between Govt. of Maharashtra and Llyods Metals and Energy Ltd. was executed on 03.05.2007 as per the provisions of the MMDR Act, 1957 and Rules notified thereunder. Further, Forest Clearance for the project for an area of 374.90 Ha. was granted on 23.03.2007 by Ministry of Environment Forest & Climate Change as per the provisions of Forest Conservation Act, 1980 and Rules notified thereunder.

(e) Yes, Sir. As per the information provided by State Government of Maharashtra on 25.10.2021 a peaceful procession took place and afterwards some unauthorized personnel sat in for an unsanctioned agitation. The District Administration tried to convince the agitators by visiting the spot and later the matter was peacefully resolved.

MR. DEPUTY CHAIRMAN: जो भी सदस्य वेल में है, मेरा उनसे आग्रह है कि कृपया अपनी सीट पर जाएं और सदन को चलने दें। आप दूसरे सदस्यों को question पूछने से deprive कर रहे हैं। यह हाउस की property है, यह बहुत महत्वपूर्ण है। ...**(व्यवधान)**... Questions का answer बनाने में लाखों रुपये खर्च होते हैं, यह बहुत ही महत्वपूर्ण है। ...**(व्यवधान)**... Hon. Minister. ...**(Interruptions)**... Question No.76. ...**(Interruptions)**... माननीय मंत्री जी हैं। Any supplementary question? ...**(Interruptions)**... No supplementary.

Question No.77. Shrimati Kanta Kardam.

LPG connections under PMUY in Meerut district

†*77. SHRIMATI KANTA KARDAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of households who were provided LPG connections under the Pradhan Mantri Ujjwala Yojana (PMUY) so far;
- (b) the steps taken by Government to expedite the scheme in Meerut district of Uttar Pradesh; and
- (c) by when Government is likely to provide LPG connections to all rural households in Meerut district?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) As on 30.11.2021, Oil Marketing Companies (OMCs) have released 8.8 crore LPG connections under Pradhan Mantri Ujjwala Yojana (PMUY) including Ujjwala 2.0 across the country.

(b) and (c) PMUY was launched on 01.05.2016 to release 8 crore deposit free LPG connection in the name of adult woman member of poor households across the

† Original notice of the question was received in Hindi.

country and the target of the scheme was achieved in September, 2019. Further, Ujjwala 2.0 was launched on 10.08.2021 to release 1 crore deposit free LPG connections in addition to 8 crore LPG connections released under PMUY. OMCs have cumulatively provided 1.64 lac LPG connections under PMUY in Meerut District of Uttar Pradesh. The Government has taken several steps to expedite the scheme which include providing of free of cost 1st LPG refill and stove, option to apply online, social media campaign, public events for distribution of connections, special facility for migrant applicants to submit self-declaration as proof of address and family declaration document, organizing LPG panchayats and public awareness campaigns etc. Further, release of LPG connections is a continuous process and LPG distributors are under instructions to immediately register any request for new LPG connections.

श्रीमती कान्ता कर्दम : माननीय उपसभापति महोदय, माननीय मंत्री जी ने अपने उत्तर में बताया है कि ओएमसी ने उत्तर प्रदेश के मेरठ जिले में 'प्रधानमंत्री उज्ज्वला योजना' के तहत 1.64 लाख एलपीजी कनेक्शंस प्रदान किए हैं। ...**(व्यवधान)**... मैं इसके लिए उनको धन्यवाद देना चाहती हूँ।

श्री उपसभापति: मेरा आग्रह है कि कृपया placard न दिखाएं, अपनी सीट पर जाएं। जो भी सदस्य बैल में खड़े हैं, वे अपनी सीट पर जाएं और सदन को चलने दें। ...**(व्यवधान)**...

श्रीमती कान्ता कर्दम : माननीय उपसभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहती हूँ कि मेरठ जिले में ग्रामीण परिवारों के गरीबी रेखा से नीचे रहने वाले कितने लोगों ने एलपीजी कनेक्शन के लिए आवेदन किया, कितने लोगों के आवेदन अभी पेंडिंग हैं और उनको कब तक एलपीजी कनेक्शन दे दिए जाएंगे? ...**(व्यवधान)**...

श्री उपसभापति: बैल में खड़े होना और नारे लगाना हाउस के नियमों के अनुसार नहीं है। आपसे आग्रह है कि कृपया अपनी सीट पर जाएं। माननीय मंत्री जी। ...**(व्यवधान)**...

SHRI HARDEEP SINGH PURI: Sir, the Ujjwala Scheme was introduced in 2016 as a result of which eight crore connections were given. ...**(Interruptions)**... The success of the scheme can be measured by the fact that much before the total period eight crore connections had already been granted. ...**(Interruptions)**... Under the Ujjwala 2.0, which the hon. Member has referred to, one crore additional connections would be provided. ...**(Interruptions)**... It was launched in the month of August. ...**(Interruptions)**... I can tell you that within a few months, out of one crore connections, we have already granted about 80 lakh connections and more requests are coming in. ...**(Interruptions)**.. This is an open scheme which evolves as we go

along. ...(*Interruptions*)... And depending on the number of applicants who are under the EWS category or Below the Poverty Line, as and when they apply they will...(*Interruptions*)... Sir, my expectation is that we will be able to meet the target of one crore additional connections under Ujjwala. ...(*Interruptions*)... We may have, therefore, still some remaining...(*Interruptions*).... But I want to assure the hon. Member, who has raised the question on Meerut, that whether it is the rural districts of Meerut or any other part of the country, we will be catering to all within the Ujjwala 2.0 Scheme under which we have something...(*Interruptions*)... as we go along.

श्रीमती कान्ता कर्दम : माननीय उपसभापति महोदय, मैं माननीय मंत्री जी से पूछना चाहती हूँ कि क्या ग्रामीण परिवार की गरीबी रेखा से नीचे रह रही महिलाओं को एक गैस cylinder फ्री देने की संख्या को बढ़ाकर साल में तीन या चार cylinder फ्री में देने के संबंध में सरकार का कोई विचार है? ...(**व्यवधान**)... क्योंकि गरीब महिलाएं cylinder में गैस खत्म होने पर उसे दोबारा भरवाने में असमर्थ रहती हैं। ...(**व्यवधान**)...

SHRI HARDEEP SINGH PURI: Sir, the current scheme envisages one free cylinder. ...(*Interruptions*)... I would like to share, through you, Sir, with this august House that when this scheme was introduced, there was some apprehension that our sisters belonging to families in the EWS category and Below the Poverty Line perhaps would not be able to refill...(*Interruptions*)...

श्री उपसभापति : माननीय सदस्यगण, वैल में खड़े होकर नारे लगाना सही नहीं है।...(**व्यवधान**)... कृपया आप अपनी सीट पर जाएँ।...(**व्यवधान**)... दूसरे सदस्यों को opportunity दें।...(**व्यवधान**)... उनको deprive न करें।...(**व्यवधान**)... Question Hour हाउस की प्रॉपर्टी है।...(**व्यवधान**)... Please. ...(*Interruptions*)...

SHRI HARDEEP SINGH PURI: An average household uses about six cylinders in a year. ...(*Interruptions*)... By an average household, I mean, not just between the E.W.S. or B.P.L. category. ...(*Interruptions*)... I am very happy to share with this House that during the pandemic, we gave three free cylinders to those who were in need. ...(*Interruptions*)... The consumption and utilization has also gone up. ...(*Interruptions*)... From one cylinder, it has gone up to 3.7 on an average. ...(*Interruptions*)... But, Sir, this is something which is not provided for, what the hon. Member is asking, under the current Scheme. ...(*Interruptions*)... And these are the figures, which I have already shared with you.

श्रीमती गीता उर्फ चंद्रप्रभा : उपसभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहती हूँ कि क्या 'उज्ज्वला-2.0' के अंतर्गत पता यानी address के अभाव में वंचित रह गए प्रवासी मजदूरों एवं अन्य लोगों को सूची में सम्मिलित कर उन्हें कनेक्शन दिलाने की कृपा करेंगे? ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... अपनी सीट पर शांति से बैठें और Question Hour चलने दें।...**(व्यवधान)**... Nothing is going on record except Minister's reply. ...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: Sir, the experience we had during the pandemic was that a lot of our citizens.....*(Interruptions)*...

श्री उपसभापति : माननीय मंत्री जी के जवाब के अलावा और कोई बात रिकॉर्ड पर नहीं जा रही है? प्लीज़, प्लीज़...**(व्यवधान)**...

SHRI HARDEEP SINGH PURI: Sir, the experience we had during the pandemic was that many of our brothers and sisters, those of our citizens who, especially, belong to the category that is usually referred to as 'migrant worker', come and seek work in places other than where their homes are. ...*(Interruptions)*... Therefore, a provision was made that without insisting on the anchorage address, they would be provided benefit under the Ujjwala Scheme, no matter where they live... ...*(Interruptions)*... So, I would like to tell the hon. Member, yes, that is already provided for and we are always ready to look at additional provision that we can provide under the Scheme to our.....*(Interruptions)*... The most important point to note is that Ujjwala is both a Scheme for social inclusion. ...*(Interruptions)*... It is a Scheme to reach out to the most vulnerable parts of our society, especially, those in urban and rural areas, who are not privileged. ...*(Interruptions)*... And the Scheme has done very well. ...*(Interruptions)*... The very fact that eight crore cylinders were given in the first Scheme. ...*(Interruptions)*... Three extra cylinders during the pandemic and in Ujjwala 2.0 also, which we introduced in August, already out of the one crore, eighty lakh cylinders have been provided.

श्रीमती रमिलाबेन बेचारभाई बारा : माननीय उपसभापति महोदय, मैं 'उज्ज्वला योजना' के लिए माननीय प्रधान मंत्री जी को बहुत-बहुत बधाई देना चाहती हूँ कि सारे देश में 'उज्ज्वला योजना' के तहत आठ करोड़ से ज्यादा बहनों को लाभ मिला है।...**(व्यवधान)**... इसके अंतर्गत अभी जो cylinder दिया जा रहा है, उसका काफी वजन है।...**(व्यवधान)**... 14.2 किलो गैस के साथ cylinder का वजन काफी हो जाता है।...**(व्यवधान)**... माताओं-बहनों को इतना भारी cylinder

उठाने में बहुत दिक्कत होती है।...**(व्यवधान)**... कभी उसे नदी पार ले जाना होता है, तो काफी दिक्कत एवं तकलीफ होती है।...**(व्यवधान)**... इसको लेकर सीढ़ियों पर चढ़ने में भी बहुत तकलीफ होती है।...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please be brief. ...*(Interruptions)*... कृपया आप संक्षेप में अपना सवाल पूछें।...**(व्यवधान)**...

श्रीमती रमिलाबेन बेचारभाई बारा : माननीय उपसभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि क्या इसका वजन कम करने के बारे में सरकार ने कुछ सोचा है? ...**(व्यवधान)**...

SHRI HARDEEP SINGH PURI: Sir, I think, that the point raised by the hon. Member is a very valid one. ...*(Interruptions)*... Of course, it is our expectation that our sisters and daughters do not have to lug these cylinders on their own themselves but, yes, the idea to reduce it from a 14.2 kilogram cylinder to a smaller cylinder is something that is under consideration. ...*(Interruptions)*... I would be talking to my colleague, the hon. Member, and we would find some way going forward how this kind of physical burden is not imposed on our sisters and daughters. ...*(Interruptions)*... We would find a way, whether the 14.2 kilogram is reduced to 5 kilogram or some other way. ...*(Interruptions)*... I stand committed before this House to make this provision and to make it possible.

MR. DEPUTY CHAIRMAN: Thank you. Q.No.78. ...*(Interruptions)*... Shri Md. Nadimul Haque. ...*(Interruptions)*... माननीय मंत्री जी, please lay it. ...*(Interruptions)*...

Depletion of groundwater

*78. SHRI MD. NADIMUL HAQUE: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government is aware that the groundwater level is predicted to reduce by fifty percent by 2030;

(b) if so, the various measures adopted to prevent this depletion;

(c) whether Government has undertaken any studies to formulate an Urban Drought Policy, if so, the details thereof;

(d) whether Government has adopted any measures to reduce the dependence of agriculture and household use on ground water, if so, the details thereof;

(e) the percentage of coverage achieved by Jal Jeevan Mission in different States; and

(f) the different measures adopted to fast-track the implementation of the program to achieve its target by 2024?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI BISHWESWAR TUDU): (a) to (f) A statement is laid on the Table of the House.

Statement

(a) and (b) No such prediction on groundwater level is available. The Central Ground Water Board (CGWB) is periodically monitoring ground water levels throughout the country on a regional scale, through a network of monitoring wells. In order to assess the long term fluctuation in ground water level, the water level data collected by CGWB during November 2020 has been compared with the decadal mean of November (2010-2019). Analysis of water level data indicates that about 38% of the wells monitored have registered decline in ground water level and about 62 % wells have registered rise in water level.

Water being a State subject, initiatives on water management including preventing the depletion of groundwater reserves is primarily States' responsibility. However, important measures taken by the Central Government for conservation, management of ground water and effective implementation of rain water harvesting in the country are available at the following [URL:http://jalshakti-dowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Feb2021.pdf](http://jalshakti-dowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Feb2021.pdf) Some of the important initiatives in this regard are also given in **Annexure**.

In addition, a number of States have done notable work in the field of water conservation/harvesting such as 'Mukhyamantri Jal Swavlamban Abhiyan' in Rajasthan, 'Jalyukt Shibir' in Maharashtra, 'Sujalam Sufalam Abhiyan' in Gujarat, 'Mission Kakatiya' in Telangana, 'Neeru Chettu' in Andhra Pradesh, Jal Jeevan Hariyali in Bihar, 'Jal Hi Jeevan' in Haryana, and Kudimaramath scheme in Tamil Nadu.

(c) No studies have been undertaken for formulating Urban Drought Policy, however, National Water Policy prepared by this Department incorporates provisions/guidelines on drought management.

(d) Guidelines have been issued on 24.09.2020 for regulation and control of ground water extraction in the country. Water being a State subject, the guidelines advocate for a participatory approach for sustainable ground water management in agriculture sector including working towards crop rotation, diversification & other initiatives to reduce over-dependence on groundwater.

Atal Bhujal Yojana (Atal Jal) is being implemented in certain water stressed areas of the country, which includes activities like preparation of water security plan at Gram Panchayat level in participatory mode by involving communities to use available groundwater and surface water in an efficient manner.

Department of Agriculture & Farmers Welfare (DA&FW) is implementing Per Drop More Crop component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) which is operational from 2015-16. The PMKSY-Per Drop More Crop mainly focuses on water use efficiency at farm level through micro irrigation (drip and sprinkler irrigation system) to reduce the extraction of groundwater.

(e) Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable tap water supply, in adequate quantity, of prescribed quality and on regular and long-term basis to every rural household, by 2024 with an estimated outlay of Rs.3.60 lakh crore.

Further, out of 19.22 crore rural households, 8.55 crore households (44.48%) are reported to have potable tap water supply at their homes as on 30 Nov 2021. The district/village-wise status of tap water connection in rural households, as reported by the States/UTs can be seen at URL : <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(f) A number of steps have been taken to expedite the implementation of JJM which include joint discussion and finalization of Annual Action Plan (AAP) as well as saturation plan of States/UTs, regular review of implementation, workshops/conferences/webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc.

Further, detailed operational guidelines for the implementation of JJM, Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and guidelines on special campaign to provide piped water supply in

anganwadi centres, ashramshalas and schools have been shared with States/UTs, to facilitate smooth planning and implementation of the scheme.

In addition, JJM-Integrated Management Information System (IMIS) and online JJM-Dashboard has been put in place for online monitoring.

Annexure

Important initiatives on management of groundwater resources

Government of India launched Jal Shakti Abhiyan (JSA) in 2019, a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions.

In addition, Ministry of Jal Shakti has taken up the “Jal Shakti Abhiyan: Catch the Rain” (JSA:CTR) with the theme “Catch the Rain - Where it Falls When it Falls” to cover all the blocks of all districts (rural as well as urban areas) across the country during 22nd March 2021 to 30th November 2021. The campaign was launched by the Hon’ble Prime Minister on 22 March 2021.

Ministry of Jal Shakti, Department of Water Resources, RD & GR (DoWR, RD & GR) is implementing Atal Bhujal Yojana (Atal Jal), a Rs.6,000 crore Central Sector Scheme, for sustainable management of ground water resources with community participation. Atal Jal is being implemented in 81 water stressed districts and 8,774 Gram Panchayats of seven States viz. Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh.

Central Ground Water Board (CGWB), in consultation with States/UTs, has prepared ‘Master Plan for Artificial Recharge to Groundwater - 2020’. The Master Plan – 2020 is a macro level plan indicating various structures for the different terrain conditions of the country. The Master Plan - 2020 envisages construction of about 1.42 crore rain water harvesting and artificial recharge structures in the country to harness 185 Billion Cubic Metre (BCM).

National Aquifer Mapping and Management program (NAQUIM) is being implemented by CGWB as part of Ground Water Management and Regulation (GWM & R) Scheme, a Central Sector scheme. NAQUIM envisages mapping of aquifers (water bearing formations), their characterization and development of Aquifer Management Plans to facilitate sustainable management of groundwater resources in the country. NAQUIM outputs are shared with States/UTs for suitable interventions. Government of India generally supports artificial groundwater recharge/water harvesting works in the country through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Prime Minister Krishi Sinchayee Yojana - Watershed Development component (PMKSY-WDC), 'Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies schemes' a component of PMKSY.

MR. CHAIRMAN: First supplementary. ...(*Interruptions*)... Dr. Amar Patnaik.

DR. AMAR PATNAIK: Sir, through you, I would like to know from the hon. Minister whatever if any study has been done to promote water treatment guidelines for non-potable purposes, in which case there could actually be proper utilization of the groundwater which is mostly potable. ...(*Interruptions*)...

श्री गजेन्द्र सिंह शेखावत : उपसभापति महोदय, मैं माननीय सदस्य का प्रश्न न बिल्कुल सुन पाया हूँ और न समझ पाया हूँ कि वे क्या पूछना चाहते हैं। ...(**व्यवधान**)... यदि आप उन्हें एक बार और प्रश्न दोहराने का निर्देश देंगे, तभी मैं उसका उत्तर दे पाऊँगा। ...(**व्यवधान**)...

श्री उपसभापति : प्लीज़ ...(**व्यवधान**)... मेरा आग्रह है कि कृपया आप लोग शांति से बैठें। ...(**व्यवधान**)... सवाल-जवाब चल रहे हैं, जो देश के लिए बहुत महत्वपूर्ण हैं। ...(**व्यवधान**)... प्लीज़, दूसरे मेम्बर्स को deprive न करें। ...(**व्यवधान**)... उन्हें सुन लें। ...(**व्यवधान**)... प्लीज़ ...(**व्यवधान**)...

DR. AMAR PATNAIK: My question is that many times, groundwater is used for non-potable purposes which can be avoided. ...(*Interruptions*)... What are the guidelines, in this regard, to prevent misuse of groundwater for non-potable purposes in which case the depletion of groundwater level can be avoided to a large extent. ...(*Interruptions*)...

श्री गजेन्द्र सिंह शेखावत : माननीय उपसभापति महोदय, हमने Central Ground Water Authority का नोटिफिकेशन जारी किया है, जिसमें ground water को किन-किन purposes के

लिए उपयोग किया जा सकता है, उसे notify किया गया है। ...**(व्यवधान)**... देश में 6,000 से ज्यादा ब्लॉक्स हैं, जिन्हें हम मॉनिटर करते हैं। ...**(व्यवधान)**... उनमें जो ओसीएस कैटेगरी के ब्लॉक्स हैं, उनके लिए ground water extraction पर पाबंदियाँ लगाई गई हैं, ताकि वहाँ पर further depletion न हो सके। ...**(व्यवधान)**... हमने इसे पब्लिक डोमेन में notify किया हुआ है। ...**(व्यवधान)**...

DR. M. THAMBIDURAI: Mr. Deputy Chairman, Sir, through you, I want to know this from the Minister. You know very well that the groundwater level is going very down and it is a fact. ...*(Interruptions)*... For that, in *Amma's* time, during her period, she had taken a lot of measures, like rainwater harvesting schemes. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thambiduraiji, ...*(Interruptions)*...

DR. M. THAMBIDURAI: In that, how to raise the groundwater level and for that, the rainwater harvesting scheme was there, during Madam Jayalalithaa's period, and *Amma* had done very well. ...*(Interruptions)*... Our hon. Prime Minister, Shri Narendra Modi, when he visited Tamil Nadu, appreciated the Scheme. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please put your question. ...*(Interruptions)*...
Please put your question. ...*(Interruptions)*...

DR. M. THAMBIDURAI: It is because there are measures as to how to increase the groundwater level. ...*(Interruptions)*... There is a model as to what has been done by *Amma* in Tamil Nadu. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is your suggestion. Please. ...*(Interruptions)*...
Thambiduraiji, it is your suggestion. ...*(Interruptions)*...

DR. M. THAMBIDURAI: And, Shri Narendra Modi also appreciated that. ...*(Interruptions)*... Therefore, I want to know from the hon. Minister whether you will take that model. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thank you Mr. Thambiduraiji. Thank you. ...*(Interruptions)*... Thank you, Mr. Thambiduraiji. ...*(Interruptions)*... This is a suggestion and not a question. ...*(Interruptions)*...

DR. M. THAMBIDURAI: To increase the groundwater level, our hon. Prime Minister appreciated that scheme of Tamil Nadu. ...(*Interruptions*)...

श्री गजेन्द्र सिंह शेखावत : उपसभापति महोदय, हम सब जानते हैं कि दुनिया में सर्वाधिक ground water extract करने वाला देश हमारा भारत है। ...(**व्यवधान**)... हम पहले पायदान पर हैं। ...(**व्यवधान**)... दूसरे और तीसरे पायदान के अमेरिका और चीन, दोनों मिलकर जितना ground water extraction करते हैं, हम उसका भी लगभग डेढ़ गुना पानी extract करते हैं। ...(**व्यवधान**)... निश्चित रूप से, इस अतिदोहन के कारण से कुछ क्षेत्रों में चुनौतियाँ बढ़ी हैं, लेकिन पिछले सात वर्षों में इसे लेकर बहुत सारी गतिविधियाँ प्रारंभ हुई हैं। ...(**व्यवधान**)... माननीय प्रधान मंत्री जी ने इस बारे में 2014 से निरंतर हरेक प्लेटफॉर्म पर बात करना प्रारंभ किया है। ...(**व्यवधान**)... माननीय सदस्य ने जो विचार रखा कि तमिलनाडु की पूर्ववर्ती सरकार ने योजना चलाई थी, उसी स्तर पर गुजरात में 'सुजलाम सुफलाम योजना' चली थी, महाराष्ट्र में पूर्ववर्ती सरकार के समय 'जलयुक्त शिवार अभियान' चला था, राजस्थान में 'मुख्यमंत्री जल स्वावलम्बन योजना', आंध्र प्रदेश में 'Neeru-Chettu योजना' और बिहार में 'जल जीवन हरियाली योजना' चली थी। ...(**व्यवधान**)... हरेक प्रदेश ने अपने-अपने स्तर पर अपने-अपने क्षेत्र के अनुकूल योजनाएं चलाई हैं। ...(**व्यवधान**)... जिन सात प्रदेशों में सबसे ज्यादा critical position है, भारत सरकार ने ऐसे 79 डिस्ट्रिक्ट्स में 6,000 करोड़ रुपए की लागत से 'अटल भूजल योजना' प्रारंभ की है। ...(**व्यवधान**)... इसके साथ-साथ, हमने देश के aquifer को study करके उसके accordingly action plan बनाकर स्टेट्स को दिए हैं। ...(**व्यवधान**)...

श्री राकेश सिन्हा : महोदय, मैं पहले प्रधान मंत्री जी का अभिनंदन करना चाहता हूँ कि उन्होंने 'जल शक्ति मंत्रालय' बनाकर इस देश में जल के प्रति चेतना जगाई है। ...(**व्यवधान**)... इस देश में पूरी पृथ्वी का सिर्फ चार प्रतिशत जल है। ...(**व्यवधान**)...

MR. DEPUTY CHAIRMAN: Hon. MPs, please do not show placards. ...(*Interruptions*)... Please do not show placards. ...(*Interruptions*)...

श्री राकेश सिन्हा : मैं माननीय मंत्री जी से जानना चाहता हूँ कि भारत के नॉर्थ-ईस्ट में देश का 33 परसेंट जल है, उस जल में से बहुत सा जल उपयोग नहीं हो पाता है, बरबाद जाता है, तो भारत सरकार उस जल को जमा करके, उस जल का संचय करके किस प्रकार से उन ट्राइबल एरियाज़ में जल पहुंचाने का काम करेगी, जहाँ यह नहीं पहुंच रहा है? ...(**व्यवधान**)... मैं मंत्री जी से एक और बात जानना चाहता हूँ और यह एक सजेशन भी है कि उस जल का संचय करके remote tribal areas में जल पहुंचाने के कार्य के लिए क्या कोई योजना तैयार की जाएगी या ऐसी कोई योजना है? ...(**व्यवधान**)...

श्री गजेन्द्र सिंह शेखावत : माननीय उपसभापति महोदय, जल हमारी संविधान-प्रदत्त व्यवस्था के अनुसार राज्यों का विषय है। ...(**व्यवधान**)...अपने राज्यों में स्थित जल संसाधनों का बेहतर

उपयोग किस तरह से हो सकता है, उसकी योजना बनाने का दायित्व राज्य सरकारों पर होता है और राज्य सरकारें ही योजना बनाती हैं, जिसको केन्द्र की सरकार विभिन्न योजनाओं के माध्यम से technically और economically supplement करती है। ...**(व्यवधान)**...

माननीय सदस्य ने जो कहा कि हमारे पूर्वोत्तर भारत में देश के जल संसाधनों का एक बहुत बड़ा हिस्सा है और वह unutilized समुद्र में जाता है, यह मैं मानता हूँ, लेकिन ऐसे ही सारे surplus basins से deficit basins पर पानी transfer हो, इसी के लिए interlinkage की कल्पना की गई थी और उस दिशा में हमने जो links identify किए हैं, उनका PFR किया है, उनका DPR भी बनाया है। ...**(व्यवधान)**... मैं माननीय सदस्य की जानकारी के लिए तथा इस सदन की जानकारी के लिए आपसे निवेदन करना चाहता हूँ कि उस दिशा में पहली शुरुआत interlinking of rivers थी। ...**(व्यवधान)**... उस दिशा में हम बहुत आगे बढ़े हैं और Cabinet के approval के बाद, उसे implement करने की दिशा में हम शुरुआत करेंगे। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please ...**(Interruptions)**... This is Question Hour. माननीय देरेक जी, अगर आपका क्वेश्चन है, तो मैं आपको अनुमति दूँगा। ...**(व्यवधान)**.. Do you have any question? ...**(Interruptions)**...

SHRI DEREK O'BRIEN: Yes. You give me a chance to put supplementary ...**(Interruptions)**... I want to ask a supplementary question from the Water Resources Minister.

MR. DEPUTY CHAIRMAN: Yes, please...**(Interruptions)**...

SHRI DEREK O'BRIEN: Thank you, Sir. I want to ask the Water Resources Minister. Why has democracy dried up in Parliament?...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: No. ...**(Interruptions)**... This is not a question. This is not a question. It is not allowed. ...**(Interruptions)**... It is not allowed Derekji. ...**(Interruptions)**... Question Number...**(Interruptions)**...

सभा के नेता (श्री पीयूष गोयल) : डिप्टी चेयरमैन सर, ये जिस तरह की नारेबाजी कर रहे हैं, इससे स्पष्ट होता है कि वास्तव में लोकतंत्र पर believe करने की इनकी कोई इच्छा भी नहीं है। ..**(व्यवधान)**...

श्री उपसभापति : मेरा आप सबसे आग्रह है कि Leader of the House को सुनें। ...**(व्यवधान)**... कृपया परम्परा बनाए रखें। ...**(व्यवधान)**...

श्री पीयूष गोयल : सर, ये लोकतंत्र की बात कर रहे हैं और यह जो दृश्य अभी हम सबके सामने है, यह वास्तव में इनकी मंशा दिखाता है। ...**(व्यवधान)**... क्या माननीय सांसदों को ...**(व्यवधान)**... जो हादसे इस सदन में चेयर के साथ हुए, टेबल ऑफिस के साथ हुए, पूरे सदन की जो अवमानना हुई, जिस प्रकार कुछ सांसदों द्वारा हमारी lady marshals पर attack किया गया, मैं समझता हूँ कि उन सभी माननीय सांसदों को माफी माँगनी चाहिए। ...**(व्यवधान)**...

SHRI DEREK O'BRIEN: Sir, ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: This is Question Hour. ...**(Interruptions)**... No, please. ...**(Interruptions)**... No, I am not allowing. ...**(Interruptions)**... Not allowing. Please. The House stands adjourned till 2.00 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise>]

The House then adjourned at eighteen minutes past twelve of the clock.

*The House reassembled at two of the clock,
MR. DEPUTY CHAIRMAN in the Chair.*

STATEMENTS BY MINISTERS-Contd.

Status of implementation of recommendations contained in the Twenty-sixth Report of the Department-related Parliamentary Standing Committee on Finance

MR. DEPUTY CHAIRMAN: Now, the Statement by Minister; Shri V. Muraleedharan. ...**(Interruptions)**...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : महोदय, मेरी एक ही विनती है। ...**(व्यवधान)**...

श्री उपसभापति : माननीय नेता विरोधी दल, आपको मंत्री जी की स्टेटमेंट के बाद मौका मिलेगा ...**(व्यवधान)**... यह सुबह होना था। ...**(व्यवधान)**...

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, with your permission, on behalf of my senior colleague, Shrimati Nirmala Sitharaman, I rise to lay a statement regarding Status of implementation of recommendations contained in the Twenty-sixth Report of the Department-related Parliamentary Standing Committee on Finance on the Demands for Grants (2021-22) pertaining to the Department of Revenue, Ministry of Finance.

REGARDING INITIATING DISCUSSION ON PRICE RISE IN THE COUNTRY AND OTHER ISSUES

MR. DEPUTY CHAIRMAN: Now, Short Duration Discussion. ...(*Interruptions*)...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : महोदय, मैं discussion करूंगा, उसके लिए मैं तैयार हूँ। मेरी एक ही विनती है कि 12 सदस्य लगभग 8 दिन से सदन से बाहर हैं...(व्यवधान)...

श्री उपसभापति : माननीय नेता विपक्ष, we are moving to Short Duration Discussion.

श्री मल्लिकार्जुन खरगे : महोदय, 12 सदस्य सदन से बाहर हैं। मैं आपसे यह विनती करता हूँ कि उनको एक बार सदन के अंदर बुला लीजिए। ...(*व्यवधान*)... यह डेमोक्रेसी है।

श्री उपसभापति : माननीय चेयरमैन साहब ने कहा है कि माननीय नेता सदन और माननीय नेता विरोधी दल साथ बैठकर एक रास्ता निकालें। ...(*व्यवधान*)... माननीय चेयरमैन साहब यह कह चुके हैं। ...(*व्यवधान*)... अब मैं Short Duration Discussion के लिए आग्रह करूंगा। ...(*व्यवधान*)...

श्री मल्लिकार्जुन खरगे : महोदय, डेमोक्रेसी में वे भी चर्चा करना चाहते हैं। ...(*व्यवधान*)... यह कैसे होगा? ...(*व्यवधान*)... यह कैसी डेमोक्रेसी है? ...(*व्यवधान*)...

MR. DEPUTY CHAIRMAN: Now, Short Duration Discussion; Shri Mallikarjun Kharge. ...(*Interruptions*)... Short Duration Discussion on price rise, Shri Anand Sharma. ...(*Interruptions*)... Dr. Fauzia Khan. ...(*Interruptions*)... Prof. Manoj Kumar Jha. ...(*Interruptions*)... आप सब price rise पर चर्चा करना चाहते थे ...(*व्यवधान*)... आप सब price rise पर शॉर्ट ड्यूरेशन डिस्कशन में बहस करना चाहते थे। ...(*व्यवधान*)... इसके बारे में माननीय चेयरमैन साहब ऑलरेडी कह चुके हैं। ...(*व्यवधान*)... माननीय चेयरमैन साहब कह चुके हैं। ...(*व्यवधान*)... प्लीज़, आप लोग अपनी-अपनी सीट पर जाइए। ...(*व्यवधान*)... यह

price rise का इश्यू है, please go back to your seats. ...(*Interruptions*)... आपने बहस के लिए demand की थी। ...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)... हाउस के rules and procedure के अनुसार वैल में खड़ा होना सही नहीं है। ...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)... आप बहुत सीनियर मेम्बर हैं। ...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)...
The House stands adjourned till 3.00 p.m.

The House then adjourned at three minutes past two of the clock.

The House reassembled at three of the clock,
THE VICE-CHAIRMAN (DR. SASMIT PATRA) *in the Chair.*

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, we will take up the Short Duration Discussion, Shri Mallikarjun Kharge to initiate the discussion on price rise. ...(*Interruptions*)... Please initiate, raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products.

श्री मल्लिकार्जुन खरगे: उपसभाध्यक्ष जी, मैं प्रारम्भ से ही अपील कर रहा था कि हमारे जो 12 सदस्य suspend हो गये हैं, वे सदन के बाहर बैठे हैं और वे इसमें participate करना चाहते हैं।..(**व्यवधान**)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Khargeji, the matter is about Short Duration Discussion. ...(*Interruptions*)...

श्री मल्लिकार्जुन खरगे: वे इसमें participate करना चाहते हैं। Democracy में अगर 12 सदस्यों को बाहर रखकर हम पांच दिन से सदन चला रहे हैं।..(**व्यवधान**)...

उपसभाध्यक्ष (डा. सस्मित पात्रा): माननीय खरगे जी, आपको पता है कि यह Short Duration Discussion है और इसे आप ही लाये हैं।

श्री मल्लिकार्जुन खरगे: यह शर्म की बात है।..(**व्यवधान**)...

उपसभाध्यक्ष (डा. सस्मित पात्रा): इसे आप ही लाये हैं, सर। This has been the thing to raise the discussion on the rise in prices, यह आप लाए हैं।..(**व्यवधान**)...

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, let me humbly submit to the opposition

leaders. This topic is decided by them. ...(*Interruptions*)... The Opposition wanted to discuss this and the Government has agreed to have this discussion. ...(*Interruptions*)... If they are talking about democracy, they asked for it and we have agreed. ...(*Interruptions*)... Shouldn't they have been discussing it? ...(*Interruptions*)... Isn't that democracy, isn't that the spirit of this House and often we are accused that the Government is running away from debate? ...(*Interruptions*)... We are not running away from the debate, we want the debate, we want to discuss price rise. ...(*Interruptions*)... We have agreed to discuss it. ...(*Interruptions*)... But, you are seeing this Sir, you are seeing this. This is complete hypocrisy of Opposition. ...(*Interruptions*)... They asked for a debate and we are ready to do it. ...(*Interruptions*)... They asked for a debate and we are ready to have the debate and this is what is happening. ...(*Interruptions*)... They accuse us of running away without debating. ...(*Interruptions*)... This is the hypocrisy that is shown in this House. Thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Shri Khargeji, would you like to raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products. ...(*Interruptions*)... Shri Anand Sharmaji, if Shri Mallikarjun Khargeji is not raising, are you going to raise the issue? ...(*Interruptions*)... Dr. Fauzia Khanji, are you going to raise the discussion? ...(*Interruptions*)... You see, you yourself have given notice ...(*Interruptions*)... you yourself have given notice for a Short Duration Discussion on price rise which is affecting the people of this country. ...(*Interruptions*)... Shri Mallikarjun Khargeji, Shri Anand Sharmaji, Dr. Fauzia Khanji, Prof. Manoj Kumar Jhaji. Dr. Fauziaji, do you want to raise the discussion? ...(*Interruptions*)... Dr. Fauziaji, do you want to raise the discussion on price rise?

DR. FAUZIA KHAN (Maharashtra): Sir, I would like to request you to revoke the suspension, otherwise, suspend us. ...(*Interruptions*)... Please suspend us. ...(*Interruptions*)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): This is a Short Duration Discussion. Dr. Fauzia Khanji, this is a Short Duration Discussion you have asked for. ...(*Interruptions*)... The entire country is watching. The people of India want that there should be a Short Duration Discussion on rise in prices of petroleum products. ...(*Interruptions*)... The Opposition has initiated this. ...(*Interruptions*)... Hon.

Members, all of you have given this request that the Business Advisory Committee should do it. ...(*Interruptions*)...

DR. FAUZIA KHAN: Please let them come and speak on price rise. ...(*Interruptions*)...

THE VICE-CHAIRMAN (DR. SASMIT PATRA): It has to be on the topic, ...(*Interruptions*)... Hon. Members, Short Duration Discussion on price rise is the topic of discussion. ...(*Interruptions*)... If Mallikarjun Khargeji is not going to raise the discussion, Shri Anand Sharmaji is not present in the House, Dr. Fauzia Khanji is not raising the discussion, Prof. Manoj Kumar Jhaji, would you raise the discussion on the situation arising out of price rise in the country, including the rise in the prices of petroleum products? ...(*Interruptions*)... Hon. Anand Sharmaji, you are present in the House, would you like to raise the discussion on price rise? You have given notice for discussion on price rise. Hon. Anand Sharmaji, are you not going to raise the discussion? ...(*Interruptions*).. Khargeji, would you be raising the discussion? ...(*Interruptions*).. Will you be raising the discussion? ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: The House is not in order. ...(*Interruptions*).. So, you bring the House in order. ...(*Interruptions*).. I am ready to discuss. ...(*Interruptions*).. You revoke the suspension. ...(*Interruptions*).. I am requesting you. ...(*Interruptions*).. I am ready to raise the discussion. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): If the House comes in order, we can start the Short Duration Discussion. ...(*Interruptions*).. Hon. Members, we can start the Short Duration Discussion. ...(*Interruptions*).. We can start the Short Duration discussion on petroleum and price rise, which is an important aspect of the country. ...(*Interruptions*).. The entire nation is watching. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: How the prices have gone up, I will tell. ...(*Interruptions*).. But revoke their suspension. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Khargeji, please raise the discussion. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: You bring the House in order. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Khargeji, do you want to start the discussion? ...(*Interruptions*).. Shri Khargeji wants to speak. The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*).. Please go back to your seats. ...(*Interruptions*)..

SHRI MALLIKARJUN KHARGE: I am ready to speak. How can I speak in the din? ...(*Interruptions*).. I am ready to speak. ...(*Interruptions*).. But you revoke their suspension. ...(*Interruptions*)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*).. The Leader of the Opposition wants to raise the discussion. ...(*Interruptions*)... Please go back to your places. ...(*Interruptions*).. Hon. Khargeji is willing to start the discussion. ...(*Interruptions*).. Please go back to your places. ...(*Interruptions*).. The Leader of the House is saying something.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): It is really a sad day for Indian democracy that the Opposition wanted this discussion. ...(*Interruptions*).. When the Government is ready to do this, they are trying to defend the indefensible act of their colleagues, who are not even feeling any remorse for the sacrilege, the word that the hon. Chairman used, the sacrilege they did of democracy. Now the Leader of the Opposition claims that he wants to start the discussion and asks you to bring the House in order. ...(*Interruptions*).. This is like playing a game. ...(*Interruptions*).. Their own Members are here. ...(*Interruptions*).. Does it mean that the Leader of the Opposition has no command over his own Members? ...(*Interruptions*).. The Congress Members are in the House. ...(*Interruptions*).. He is supposed to represent the Opposition. ...(*Interruptions*).. The sad day for democracy is that the Leader of the Opposition, on the one hand, claims that the House be brought in order and, on the other hand, encourages his own MPs to be in the Well, disturb the working of the House, the privilege of the majority of the Members. All of us want to discuss this important subject. ...(*Interruptions*).. The majority of this House wants to discuss this subject. ...(*Interruptions*).. We want to show how the Congress and the UPA have double standards. We want to show how after the Central Government reduced the levies on petrol and diesel by significantly ten rupees on petrol and five rupees on diesel... ...(*Interruptions*).. But the Congress Governments have not yet reduced the State VAT that they charge. ...(*Interruptions*).. This is the duplicity of the Congress that is being exposed by their behaviour. ...(*Interruptions*).. They know that they are in the dock.

...(Interruptions).. They know that they are responsible for this situation, particularly, on petroleum prices. ...(Interruptions).. To cover up their inaction, to cover up their inability to serve the people, to care for the people to reduce the taxes on the people, this is their cover up... ...(Interruptions).. Mr. Vice-Chairman, Sir, the nation is watching their behaviour. ...(Interruptions).. I am sure that the nation will give a befitting reply to the Opposition. ...(Interruptions)..

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Members, I am again requesting you to please go back to your seats. ...(Interruptions).. The House stands adjourned till 4.00 p.m.

The House then adjourned at eight minutes past three of the clock.

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The House reassembled at four of the clock,
 MR. DEPUTY CHAIRMAN *in the Chair.*

STATEMENTS BY MINISTERS-Contd.

Incident of firing in Mon District of Nagaland on 4th December, 2021

श्री उपसभापति : माननीय सदस्यगण, आज शॉर्ट ड्यूरेशन डिस्कशन पर बहस थी, लेकिन वह शुरू नहीं हो पाई है। माननीय गृह मंत्री जी यहां उपस्थित हैं। इस पर सुबह से बात हो रही थी और सप्लीमेंटरी लिस्ट ऑफ बिज़नेस बांटा भी जा चुका है। ...(व्यवधान)... Hon. Shri Amit Shah to make a statement regarding the incident of firing in Mon District of Nagaland on 4th December, 2021. ...(Interruptions)...

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह): माननीय उपसभापति जी, भारतीय सेना को नागालैंड के मोन जिले के तिजित क्षेत्र तिरु गांव के पास उग्रवादियों की आवाजाही की सूचना मिली थी। ...(व्यवधान)... इसके आधार पर सेना के 21 पैरा-कमांडो के एक दस्ते ने दिनांक 04.12.2021 की शाम को संदिग्ध क्षेत्र में अम्बुश लगाया था। अम्बुश के दौरान एक वाहन अम्बुश के स्थान के समीप पहुंचा एवं उसे रुकने का इशारा किया गया।...(व्यवधान)... रुकने के बजाय वाहन द्वारा उस जगह से तेजी से निकलने का प्रयास किया गया, जिसके उपरांत इस आशंका पर कि वाहन में संदिग्ध विद्रोही जा रहे थे, वाहन पर गोली चलाई गई, जिससे वाहन में सवार आठ व्यक्तियों में से छह की मृत्यु हो गई। ...(व्यवधान)... बाद में यह गलत पहचान का मामला पाया गया। जो दो लोग घायल हुए थे, उन्हें सेना द्वारा इलाज हेतु नजदीकी स्वास्थ्य केन्द्र पर ले जाया गया। ...(व्यवधान)...

यह समाचार प्राप्त होने के बाद स्थानीय ग्रामीणों ने सेना की टुकड़ी को घेर लिया, दो वाहनों को जला दिया और उन पर हमला किया। ...**(व्यवधान)**...

श्री उपसभापति: माननीय गृह मंत्री जी के बयान के अलावा कोई और बात रिकॉर्ड पर नहीं जा रही है। ...**(व्यवधान)**...

श्री अमित शाह: इसके परिणामस्वरूप सुरक्षा बल के एक जवान की मृत्यु हो गई तथा कई अन्य घायल हो गए। अपनी सुरक्षा में तथा भीड़ को तितर-बितर करने के लिए सुरक्षा बलों को गोली चलानी पड़ी, जिससे सात और नागरिकों की मृत्यु हो गई तथा कुछ अन्य लोग घायल हो गए। ...**(व्यवधान)**... स्थानीय प्रशासन और पुलिस ने स्थिति को सामान्य करने का प्रयास किया है। अभी स्थिति तनावपूर्ण, लेकिन नियंत्रण में बनी हुई है।

पुलिस महानिदेशक, नागालैंड और आयुक्त, नागालैंड ने दिनांक 05.12.2021 को घटनास्थल का दौरा किया। ...**(व्यवधान)**... तिजित पुलिस थाने में घटना के बारे में प्राथमिकी (एफआईआर) दर्ज की गई है और मामले की गंभीरता को ध्यान में रखते हुए इस मामले को राज्य अपराध पुलिस स्टेशन (एससीपीएस) को जांच के लिए सौंप दिया गया है। इस संदर्भ में एक विशेष जांच टीम (एसआईटी) का गठन किया गया है, जिसे एक माह के अंदर जांच पूरी करने का निर्देश दिया गया है।

उपरोक्त घटना के पश्चात् दिनांक 05.12.2021 की शाम को लगभग 250 लोगों की उद्वेलित भीड़ ने मोन शहर में असम राइफल्स की कंपनी ऑपरेटिंग बेस (सीओबी) पर तोड़-फोड़ की। ...**(व्यवधान)**... भीड़ ने सीओबी के भवनों में आग लगाई, जिसके उपरांत असम राइफल्स की टुकड़ी को भीड़ को तितर-बितर करने के लिए गोली चलानी पड़ी। ...**(व्यवधान)**... इसके कारण, एक और नागरिक की मृत्यु हो गई और एक अन्य घायल हो गया। प्रभावित क्षेत्र में किसी और अप्रिय घटना को रोकने के लिए अतिरिक्त बलों की तैनाती की गई है।

सेना के 3 कोर मुख्यालय द्वारा एक प्रेस वक्तव्य जारी किया गया है, जिसमें निर्दोष नागरिकों की दुखद मृत्यु के घटनाक्रम पर अत्यधिक दुख व्यक्त किया गया है। ...**(व्यवधान)**... सेना द्वारा इन दुर्भाग्यपूर्ण मृत्यु के कारणों की जांच उच्चतम स्तर पर की जा रही है और कानून के अनुसार समुचित कार्रवाई की जाएगी।

घटना की सूचना मिलने पर मैंने तत्काल नागालैंड के गवर्नर और मुख्य मंत्री से संपर्क किया। ...**(व्यवधान)**... गृह मंत्रालय द्वारा भी नागालैंड के मुख्य सचिव और पुलिस महानिदेशक से संपर्क किया गया और कल पूरे दिन स्थिति को मॉनिटर किया गया। ...**(व्यवधान)**... गृह मंत्रालय द्वारा तुरंत पूर्वोत्तर के प्रभारी अपर सचिव को भी कोहिमा भेजा गया, जहां उन्होंने आज सुबह नागालैंड राज्य सरकार के मुख्य सचिव एवं अन्य वरिष्ठ अधिकारियों और अर्धसैनिक बलों के वरिष्ठ अधिकारियों के साथ बैठक की। ...**(व्यवधान)**... स्थिति की विस्तारपूर्वक समीक्षा की गई, ताकि यह सुनिश्चित किया जा सके कि शीघ्र सामान्य स्थिति बहाल हो। यह निर्णय लिया गया कि सभी एजेंसियों को यह सुनिश्चित करना चाहिए कि विद्रोहियों के खिलाफ अभियान चलाते समय भविष्य में ऐसी कोई दुर्भाग्यपूर्ण घटना की पुनरावृत्ति न हो। ...**(व्यवधान)**...

सरकार स्थिति पर सूक्ष्मता से नज़र रख रही है और क्षेत्र में शांति और सौहार्द सुनिश्चित करने के लिए आवश्यकतानुसार जरूरी उपाय किए जा रहे हैं। ...**(व्यवधान)**... राज्य प्राधिकारियों ने एहतियात के तौर पर प्रभावित इलाकों में निषेधाज्ञा लागू की है।

भारत सरकार नागालैंड में हुई इस दुर्भाग्यपूर्ण घटना पर अत्यंत खेद व्यक्त करती है और मृतकों के परिवारों के प्रति गहरी संवेदना व्यक्त करती है।

श्री उपसभापति: माननीय सदस्यगण, कृपया आप लोग अपनी सीट पर जाएं। ...**(व्यवधान)**... आप सभी सुबह से इस विषय पर बयान चाहते थे। ...**(व्यवधान)**... आप अपनी सीट पर जाइए। ...**(व्यवधान)**... आपने क्लेरिफिकेशन के लिए नाम दिया है, प्लीज़, अपनी सीट पर जाइए। ...**(व्यवधान)**... अगर आप इस पर बहस चाहते हैं, तो अपनी सीट पर जाइए।...**(व्यवधान)**...आप अपनी सीट पर जाइए। आप बैल में खड़े न हों। ...**(व्यवधान)**... प्रो. मनोज कुमार झा ...**(व्यवधान)**... प्रो. मनोज कुमार झा ...**(व्यवधान)**... कृपया क्लेरिफिकेशन पूछने के लिए आप बैल से अपनी सीट पर जाइए। ...**(व्यवधान)**... आपने क्लेरिफिकेशन के लिए नाम दिया है।...**(व्यवधान)**... प्रो. मनोज कुमार झा ...**(व्यवधान)**... आप क्लेरिफिकेशन भी नहीं चाहते, इस पर बहस भी नहीं करना चाहते ...**(व्यवधान)**... The House stands adjourned to meet at 11.00 hours on Tuesday, the 7th December, 2021.

The House then adjourned at six minutes past four of the clock till eleven of the clock on Tuesday, the 7th December, 2021.

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